

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13-06-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/162/(IB)/2018  
NAME OF THE PETITIONER(S) : SPP POLYPACK PVT LTD  
NAME OF THE RESPONDENT(S) : VETRIVEL EXPLOSIVES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. Srinivasan Dominic S. David	Operational Creditor	
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**ORDER**

Counsel for the petitioner present. Representing counsel for the respondent present and stated that the senior counsel could not attend the Tribunal today to make submissions due to personal inconvenience. Counsel for petitioner stated that they have received a proposal from the other side specifying the schedule of payment in instalments, but the same is not acceptable to the petitioner and was prepared to make submissions. Counsel for respondent prayed for time to file counter. In view of the submissions, counsel for respondent is directed to file the counter and furnish copy of the same prior to the next date of hearing. Put up on 22.06.2018.

-54-  
(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)